

Government of India
Ministry of Finance
Department of Revenue & Insurance

New Delhi, the 6th March, 1974.

NOTIFICATION
INCOME TAX

No.569 / F.No.209/22/73-IPA.II /: It is hereby notified for general information that the institution mentioned below has been approved by Council of Scientific and Industrial Research, the prescribed authority for the purposes of clause(ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961. This notification is effective from 1st April, 1973.

INSTITUTION

ADMINISTRATIVE STAFF COLLEGE OF INDIA, HYDERABAD.

Sd/-

(T.P. JAYARAMULLA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

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4. Shri V. Radhakrishnan, Under Secretary, Council of Scientific and Industrial Research, Rafi Marg, New Delhi with reference to his U.O.No.37/53/73-C&I dated 28th February, 1974.
5. Shri M.K. Subramanian, Registrar, Administrative Staff College of India, Bella Vista, Post Box No.4, Hyderabad-1.
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